

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &
IA NOS. 364 & 368 OF 2015**

Dated: 19th December, 2017

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Chamundeshwari Electricity Supply Company Ltd.

.... Appellant(s)

Vs.

M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr.

.... Respondent(s)

ORDER

The matter could not be taken up due to administrative reasons.

List the matter on **24.01.2018.**

COURT MASTER